

[English]

Terrorism

Terrorist Activities in Tamil Nadu

25. SHRI KANCHI PANNEERSELVAM : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of bomb blasts and terrorist attacks suspected to have been engineered by ISI since January, 1998 in Tamil Nadu;

(b) whether the Union Government have received any intelligence reports in advance before the occurrence of these incidents in Tamil Nadu;

(c) if so, the details thereof;

(d) whether there is any link among the LTTE-ULFA-ISI;

(e) if so, the steps taken to check such organisation;

(f) whether the Government of Tamil Nadu has faced inadequacies of funds for curbing such terrorist activities in the State;

(g) if so, the details thereof; and

(h) the steps taken by the Government to provide adequate funds to the States?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (c) No such incidents engineered by ISI since January, 1998 in Tamil Nadu have come to notice.

(d) There are no confirmed reports about their links.

(e) LTTE and ULFA have been declared as unlawful associations. Close watch is being maintained over the activities of these organisations in cooperation with State Governments.

(f) to (h) Under the Scheme for Modernisation of Police forces, Government releases funds to the States for upgradation of their police forces. The Government of Tamil Nadu has been released an amount of Rs. 1091.875 lakh under the Scheme during the years 1996-97 to 1998-99.

Banned Pesticides

26. SHRIMATI RAMA DEVI : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether fertilizers and pesticides continue to polluting the rivers, ocean, under ground water due to overuse of or misuse of these;

(b) the corrective measures taken/proposed to be taken;

(c) whether Government continues to produce pesticides banned in many countries;

(d) if so, the details of production during the last three years;

(e) whether pesticides continue to be exported both to developed and developing countries; and

(f) if so, the details thereof; country-wise and pesticide-wise, indicating foreign exchange earned in each case?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL) : (a) to (f) The information is being collected and will be laid on the Table of the House.

Drinking Water Scheme

27. SHRI G. GANGA BEDDY : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Government of Andhra Pradesh has requested for Central Assistance for drinking water scheme;

(b) if so, the details thereof; and

(c) the action taken to assist the State for mitigating such problem in the State?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) and (b) The Government of Andhra Pradesh has requested for Rs. 100 crore as additional Central assistance for Rural Water Supply Programme.

(c) Rural Water Supply is a state subject. State Governments have been implementing Rural Water Supply Programmes under the State Sector Minimum Needs Programme (MNP). The Central Government, through the Rajiv Gandhi National Drinking Water Mission supplements the efforts of the State Government by providing central assistance under the Accelerated Rural Water Supply Programme (ARWSP). During the year 1998-99 an amount of Rs. 9991.36 lakh was allocated to Andhra Pradesh under the ARWSP, out of which Rs. 9920.46 lakh has been released to the State. In addition to this, Rs. 9361.44 lakh has also been released to the State under the sub-mission projects, which constitutes 81.38% of the total funds released under the sub-mission to provide safe water in the quality affected habitations in the country for 1998-99.